

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 48 of 2013 in
DFR No. 48 of 2013

Dated : 19th February, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s Dharma Port Company Ltd. ... Appellant(s)

Versus

Odisha Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. Ashok Kr. Parija, Sr. Adv.
Mr. R.M. Patnaik
Mr. P.P. Mohanty

ORDER

IA No. 48 of 2013
(Appl. for condonation of delay)

Issue notice to the Respondents. Dasti service is permitted.

Registry is also directed to issue notice to the Respondents.

Post the matter on **11.03.2013.**

(Rakesh Nath)
Technical Member
ts/ak

(Justice M. Karpaga Vinayagam)
Chairperson